

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4742
ANSWERED ON:25.04.2008
FOREIGN COMPANIES IN INDIA
Khairi Shri Chandrakant Bhaurao

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of foreign companies operating in India at present, State-wise;
- (b) the number of foreign companies registered during the last three years;
- (c) whether the Government receives revenue from the foreign companies by way of fees/charges for filing/registering various documents; and
- (d) if so, the details of amount received from these companies during each of the last three years?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI PREM CHAND GUPTA)

- (a) A statement is annexed (Annexure).
- (b) The number of foreign companies registered during the last three years is as under:

Financial Year	No. of Companies Registered
2005-06	211
2006-07	276
2007-08	338

- (c) Yes, Sir.
- (d) The amount of fee received from these companies during the last three years is as under:

Financial Year	Fees received (Rs.)
2005-06	3,56,45,689
2006-07	4,76,75,000
2007-08	5,26,47,000